

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

C.P. No. 467/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Kanhiyala Tahilram Kewalramani & Anr.
V/s
Urban Sanctuaries Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 213, 241/242 of the Companies Act, 2013.

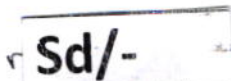
S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Pratik Tripathi	P.C.S. for Petitioner	
----	-----------------	-----------------------	---

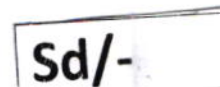
ORDER

CP No.467/213,241-242/NCLT/MB/MAH/2017

By order of the Bench and as per the convenience of the parties, list this matter on
2.2.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)